NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 158/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES:

Panama Petrochem Ltd.

V/s.

Aryavart Chemicals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

SIGNATURE

43

Ramprakash p-sh

ORDER

T.C.R. No. 158/1&BC/NCLT/MB/MAH/2017

1. The Learned Representatives both the sides are present.

Adjourned to 21.11.2017.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date: 13.10.2017

ug

Sd/-

M.K. SHRAWAT Member (Judicial)

